

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Promotion of Ministerial Staff (Divisional Cadre) in Subordinate Judiciary of the State.

Order

No.: 986

Dated: 23.10.2019

Sanction is hereby accorded to the promotions of following Head Assistants, Senior Assistants and Junior Assistants to the posts of Section Officers in the pay scale/pay level of Rs. 44900-142400, Head Assistants in the pay scale/pay level of Rs. 35600-112800 & 35400-112400 and Senior Assistants in the pay scale/pay level of Rs. 29200-92300 in the Subordinate Judiciary of the State, notionally from the dates shown against each and monetarily from the date of their joining:

A) Kashmir division (Divisional Cadre)

I) Section Officers Level-7 (44900-142400) (re-vised)

S. NO.	Name of the official	Date of promotion/ placement in the next higher grade i.e Section Officer
1.	Abdul Hamid Sofi	Notionally w.e.f 04.06.2019 and monetarily from the date of his joining.
2.	Mohammad Amin Shah	With effect from 01.01.2020. The promottee shall get the monetary benefit from the date of his joining.

Note: The Promotions of Shri Abdul Hamid Sofi and Shri Mohammad Amin Shah, Head Assistants to post of Section Officers shall be subject to the outcome of the Regular enquiries pending against S/Shri Javaid Ahmad Dar, Ali Mohd. Wani and Bashir Ahmad Bhat-III before the Registrar Vigilance. In case of exoneration of the officials of the Charges leveled against them, they may be promoted to the post of Section Officers, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

**II) Head Assistants Level-6 (35400-112400) and
Level-6 B (35600-112800)**

S. No.	Name of the official (Promotee)	Date of promotion/ placement in the next higher grade i.e Head Assistant
1.	Mohammad Farooq Bhat	In the grade of Rs. 35600-112800, notionally w.e.f 04.06.2019 and monetarily from the date of his joining.
2.	Ms. Jabina Akhter	In the grade of Rs. 35400-112400, notionally w.e.f 04.06.2019 and in the grade of Rs. 35600-112800 w.e.f 01.01.2020. The promottee shall be entitled to the monetary benefits from the date of her joining.
3.	Tariq Ahmad Gattoo	In the grade of Rs. 35400-112400 notionally w.e.f 04.06.2019 and monetarily from the date of his joining
4.	Hilal Ahmad Wani	In the grade of Rs. 35400-112400, notionally w.e.f 04.06.2019 and monetarily from the date of his joining.

5.	Fayaz Ahmad Sheikh	In the grade of Rs. 35400-112400 with effect from 01.01.2020. The promottee shall be entitled for monetary benefits from the date of his joininhg.
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Note: The Promotions of aforementioned Senior Assistants to the post of Head Assistant shall be subject to the outcome of the Criminal prosecution pending against Shri Pran Nath and Shri Ghulam Nabi in the Court of Additional Anti-corruption, Jammu and Chief Judicial Magistrate, Ganderbal respectively, Writ petition pending against Shri Jeelani Shafi before the Hon'ble High Court at Srinagar and Regular enquiries pending against S/Shri Sadiq Ali, Imtiyaz Ali and Abdul Hamid Wani before the Registrar Vigilance. In case of exoneration of the officials of the Charges leveled against them, they may be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

III) Senior Assistants Level-5 (29200-92300) (re-vised)

S. No.	Name of the official (Promotee)	Date of promotion/ placement in the next higher grade i.e Senior Assistant
1.	Aeejaz Hussain Bhat	Notionally w.e.f 01.05.2019 and monetarily from the date of his joining.
2.	Ms. Nusrat Majid	Notionally w.e.f 04.06.2019 and monetarily from the date of her joining.
3.	Syed Rouf Jalali	Notionally w.e.f 04.06.2019 and monetarily from the date of his joining.
4.	Mohamad Tahir Akbar Parray	Notionally w.e.f 04.06.2019 and monetarily from the date of his joining.
5.	Ms. Shabnum Mir	Notionally w.e.f 04.06.2019 and monetarily from the date of her joining.
6.	Ms. Aoubida Saleem	Notionally w.e.f 04.06.2019 and monetarily from the date of her joining.
7.	Ishfaq Ahmad	Notionally w.e.f 04.06.2019 and monetarily from the date of his joining.
8.	Mehraj-Ud Din Chadnoo	With effect from 01.01.2020. The promottee shall be entitled for monetary benefits from the date of his joining.

B) Jammu division (Divisional Cadre)

i) Section Officers Level-7 (44900-142400) (re-vised)

S. No.	Name of the official	Date from which Promotion recommended to be granted to the post of Section Officer
1.	Rattan Lal Pandita	Notionally from 01.05.2019 and monetarily from the date of his joining.
2.	Swantntar Bhushan Chander	Notionally from 01.06.2019 and monetarily from the date of his joining.
3.	Satish Singh Salathi	Notionally from 01.06.2019 and monetarily from the date of his joining.
4.	Randheer Singh	Notionally from 04.06.2019 and monetarily from the date of his joining.
5.	Narayan Dass	Notionally from 01.08.2019 and monetarily from the date of his joining.
6.	Kewal Krishan-I	Notionally from 01.09.2019 and monetarily from the date of his joining.
7.	Ms Sushma Devi	With effect from 01.01.2020. The promottee shall be entitled for monetary benefits from the date of her joining.

- Note:** a) The Promotion of Ms Sushma Devi, Head Assistant to the post Section Officer shall be subject to the outcome of the regular enquiry pending against Shri Saif Ali before the Registrar Vigilance. In case of exoneration of the official of the charges leveled against him, he may be promoted to the post of Section Officer, if found fit, and the official who has been promoted in his place shall be reverted unless there exists a vacancy to accommodate him/her.
- b) Shri Mohd. Shafi Gutt, Head Assistant, who was figuring at S. No. 2 in the consideration zone for promotion to the post of Section Officer has not been promoted due to the currency of penalty inflicted upon him by the Competent Authority.

II) Head Assistants Level-6 (35400-112400) and Level-6 B (35600-112800)

S. No.	Name of the official	Date from which Promotion recommended to be granted to the post of Head Assistant
1.	Ms Kusum Lata	Notionally from 01.05.2019 and monetarily from the date of her joining.
2.	Ms. Rita Sharma	Notionally from 01.05.2019 and monetarily from the date of her joining.
3.	Ms. Jyoti Rama	Notionally from 01.06.2019 and monetarily from the date of her joining.
4.	Ajit Kumar Raina	Notionally from 01.06.2019 and monetarily from the date of his joining.
5.	Ms. Rekha Kumari	Notionally from 04.06.2019 and monetarily from the date of her joining.
6.	Lal Hussain-II	Notionally in the grade of Rs. 35400-112400, w.e.f 04.06.2019 and in the grade of Rs. 35600-112800 w.e.f 01.08.2019. The promottee shall be entitled to the monetary benefits from the date of his joining.
7.	Amit Dewan	Notionally in the grade of Rs. 35400-112400 w.e.f 04.06.2019 and in the grade of Rs. 35600-112800 w.e.f 01.09.2019. The promottee shall be entitled to the monetary benefits from the date of his joining.
8.	Madan Lal-IV	Notionally in the grade of Rs. 35400-112400, w.e.f 04.06.2019 and in the grade of Rs. 35600-112800 w.e.f 01.01.2020. The promottee shall be entitled to the monetary benefits from the date of his joining.
9.	Ms. Rekha Rani	In the grade of Rs. 35400-112400 notionally w.e.f 01.08.2019 and monetarily from the date of her joining.
10.	Ms. Anita Devi	In the grade of Rs. 35400-112400 notionally w.e.f 01.09.2019 and monetarily from the date of her joining.
11.	Pawan Kumar-II	In the grade of Rs. 35400-112400 with effect from 01.01.2020. Thr promottee shall be entitled to the monetary benefits from the date of his joining.

- Note:** The Promotions of Ms. Rekha Rani, Ms Anita Devi and Shri Pawan Kumar-II, Senior Assistants to the post of Head Assistants shall be subject to the outcome of the Regular enquiries pending against S/Shri Mohammad Ashraf, Nek Mohd. and Bal Krishan Dhanak. In case of exoneration of the officials of the charges leveled against them, they may be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall be reverted unless there exist vacancies to accommodate them.

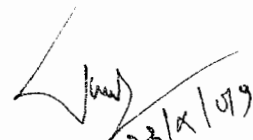
III) Senior Assistants Level-5 (29200-92300) (re-revised)

S. No.	Name of the official	Date from which Promotion recommended to be granted to the post of Senior Assistant
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1.	Barat Ji Ganjoo	Notionally from 01.05.2019 and monetarily from the date of his joining.
2.	Sanjay Sharma	Notionally from 01.05.2019 and monetarily from the date of his joining.
3.	Riyaz Ahmad Bohru	Notionally from 01.06.2019 and monetarily from the date of his joining.
4.	Deepak Kumar	Notionally from 01.06.2019 and monetarily from the date of his joining.
5.	Swarn Singh	Notionally from 04.06.2019 and monetarily from the date of his joining.
6.	Ramesh Kumar	Notionally from 04.06.2019 and monetarily from the date of his joining.
7.	Ms Vimal Bali	Notionally from 04.06.2019 and monetarily from the date of her joining.
8.	Cherry Deep Sharma	Notionally from 04.06.2019 and monetarily from the date of his joining.
9.	Dinesh Khajuria	Notionally from 04.06.2019 and monetarily from the date of his joining.
10.	Ms. Neetu Sharma	Notionally from 04.06.2019 and monetarily from the date of her joining.
11.	Ms. Anu Radha	Notionally from 01.08.2019 and monetarily from the date of her joining.
12.	Ms. Rita Kumari	Notionally from 01.09.2019 and monetarily from the date of her joining.
13.	Ms. Shabina Irshad Mintoo	With effect from 01.01.2020. The promottee shall be entitled to the monetary benefit from the date of her joining.

Note: The posting orders of the promotees shall be issued separately.

(By Order)


(Jawad Ahmed)

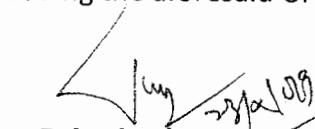
**Principal Secretary to
Hon'ble the Chief Justice**

No. 710-736/PSY

Dated: 23-10-2019

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1. Registrar General, High Court of J&K, Srinagar.
2. Registrar Vigilance, High Court of J&K, Srinagar.
3. Registrar Rules, High Court of J&K, Srinagar.
- 4-25) Principal District & Sessions Judge, Anantnag/ Srinagar/ Bandipora/ Baramulla/ Budgam/ Ganderbal/ Kargil/ Kupwara/ Kulgam/ Leh/ Pulwama/ Shopian/Bhaderwah/Jammu/Kathua/ Kishtwar/ Poonch/ Rajouri/ Ramban/ Reasi/ Udhampur/ Samba.
..... for information.
26. Order File.
27. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order in the High Court website.


**Principal Secretary to
Hon'ble the Chief Justice**